The West Bengal Gramdan (Repealing) Act, 1979

Act 43 of 1979

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West Bengal Act XLIII of 1979

THE WEST BENGAL GRAMDAN (REPEALING) ACT, 1979.

[8th April, 1980.]

An Act to repeal the West Bengal Gramdan Act, 1964.

WHEREAS it is expedient to repeal the West Bengal Gramdan Act, 1964;

It is hereby enacted in the Thirtieth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Gramdan (Repealing) Act, 1979. Short title.


1For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV of the 30th August, 1979, page 1664; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 11th September, 1979.